Government of India Ministry of Finance Department of Financial services LOK SABHA STARRED QUESTION No.*267 TO BE ANSWERED ON 05TH JANUARY, 2018/ PAUSHA 15, 1939 (SAKA)

Women Entrepreneurs under MUDRA Yojana

*267

SHRI BHEEMRAO B. PATIL

Will the Minister of FINANCE be pleased to state:

- (a) the number of women entrepreneurs who have availed credit under the Micro Units Development and Refinance Agency Limited (MUDRA) Yojana in the country since its inception, State/UT-wise including Telangana; and
- **(b)** the steps taken/proposed to be taken by the Government to cover more women entrepreneurs under MUDRA Yojana?

ANSWER

FINANCE MINISTER (SHRI ARUN JAITLEY)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *267 TO BE ANSWERED ON 5TH JANUARY, 2018 BY SHRI BHEEMRAO B. PATIL REGARDING WOMEN ENTREPRENEURS UNDER MUDRA YOJANA

(a) & (b) Pradhan Mantri Mudra Yojana (PMMY) provides access to institutional finance to micro/small business units upto Rs. 10 lakh. As on 22.12.2017, over 7.55 crore loans have been sanctioned to women borrowers by various Member Lending Institutions (MLIs) under PMMY. State/Union Territory wise details, including for Telangana are given in Annexure.

MLIs extend PMMY loans as per criteria and parameters determined by them. Almost 75% of the loans under PMMY have been extended to women borrowers. To encourage further coverage of women borrowers, the Micro Units Development and Refinance Agency Ltd. (MUDRA) extends a rebate of 0.25% on its refinance interest rate for PMMY loans given by MLIs such as Micro Finance Institutions to women borrowers.

Annexure referred to in Statement of reply to part (a) of Lok Sabha Starred Question *267 for answer on 5th January, 2018

Source: As per data reported by banks on Mudra portal

Total